

12

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1)	M.K. Preetha } for KSR & CO. }	Counsel for Petitioners .	M.K. Preetha
2)	Sandeep Kumar for Abi Vishnu	for Respondent	

ORDER

Counsels representing both the parties are present. Both the counsels prayed for time stating that the matter is pending before the NCLAT in relation to the orders passed by this Bench under Sec. 8 of Arbitration and Reconciliation Act 1996. At their request time is enlarged to make submissions. Put up on 15.02.2018.

-sdr-

(S VIJAYARAGHAVAN)
Member (Technical)

-sdr-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc